

RAJYA SABHA SECRETARIAT
(RTI CELL)

PARLIAMENT HOUSE ANNEXE
NEW DELHI

File No. RS/1(1)/2021-RTI

Dated the 4th May 2021

CIRCULAR
(No. 1)

Subject: Furnishing of information in respect of RTI applications/appeals

Considering the surge in COVID-19 pandemic situation, the Government of the NCT of Delhi imposed in Delhi a lockdown period w.e.f. 19th April 2021 and presently the lockdown period has been extended upto 10th May 2021.

2. Although efforts are being made to collect the relevant information from the concerned branches on various RTI applications but due to the availability of skeletal staff, collection of information/replies to RTI applications/Appeals is getting delayed.

3. The applicants are informed that the replies to the RTI applications/Appeals received in the Secretariat will be responded at the earliest after the lockdown period is over.

Vinay Shankar Singh
Director & CPIO